- (ii) Preventive /predictive maintenance for static and rotating equipment.
- (iii) Control of ignition source by strict adherence to work permit system.
- (iv) Regular training of company's as well as contractors' personnel on safe practices, safe operation, fire-fighting, etc.
- (v) Installation and upkeep of hydrocarbon leak detectors, fire detectors/alarms.
- (vi) Monitoring of SMS through internal safety audits and safety Committees.

Further, Oil Industry Safety Directorate (OISD) conducts an external safety audit of the refinery once in two years through a panel of experts from the oil industry. OISD also conducts surprise safety checks of the refinery every year. The recommendations made by OISD are taken up by HPCL for implementation and are monitored periodically. OSID guidelines as well as other relevant national and international standards are also followed.

Weight of LPG cylinder

3765. SHRI B.S. GNANADESIKAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the weight of Liquid Petroleum Gas (LPG) cylinder has been reduced;
 - (b) if so, the reasons therefor; and
 - (c) the details of LPG dealers in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) The Government have given 'in-principle' approval to Public Sector Oil Marketing Companies (OMCs) to market 5 Kg. LPG cylinders primarily to increase the supply of LPG for domestic purpose, keeping in view the affordability and transportability by customers in rural/urban areas and in hilly areas.

(c) As on 1.10.2001, OMCs were operating 493 LPG distributorships in the State of Tamil Nadu.

Delay in completion of Bhatinda Refinery

3766. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the construction work of Guru Gobind Singh Oil Refinery at Bhatinda in Punjab is likely to suffer in near future;
 - (b) if so, the details thereof; and
 - (c) the amount spent on the Refinery so far?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) No, Sir.

- (b) Does not arise.
- (c) Rs. 184 crore upto 31.3.2002.

Janpath Hotel as Tourist House

- †3767. SHRI RAMACHANDRA KHUNTIA: Will the Minister of TOURISM AND CULTURE be pleased to state:
- (a) whether Government have decided to convert Janpath Hotel in Delhi into a Tourist House;
 - (b) if so, the reasons therefor;
- (c) the loss in revenue to be incurred to Government due to this decision; and
- (d) the concrete steps Government are going to take to provide necessary facilities / information to the tourists at the proposed Tourist House?

†Original notice of the question was received in Hindi.